

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 11th September, 2023

No. HC.XV.06/2022/136/RV. In continuation of High Court Notification No. HC.XV.06/2022/93/RV, dated 29.05.2023, the Hon'ble High Court has been pleased to extend the suspension period in respect of Shri B.T. Lala Sakachep, Senior Civil Judge, Kolasib District, Mizoram (under suspension) for a further period of 3 (three) months w.e.f. 03.09.2023 or till conclusion of the disciplinary proceeding, whichever is earlier.

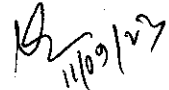
By order

- Sd/-

Utpal Rajkhowa
REGISTRAR (VIGILANCE)

Memo No. No. HC.XV.06/2022/136A/RV., Dated: 11.09.2023
Copy to :-

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram, Pin 796001 with reference to High Court Memo. No. HC.XV.06/2022/93A/RV., dated 29.05.2023.
2. The Accountant General, Mizoram, Aizawl, Pin.796001 with reference to High Court Memo. No. HC.XV.06/2022/93A/RV., dated 29.05.2023.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram, Pin.796001.
4. The Dist. and Sess.Judge, Aizawl Judicial District, Aizawl, Mizoram, Pin.796001.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri B.T. Lala Sakachep, Civil Judge (Sr. Divn.), Kolasib, Mizoram (under suspension), with reference to High Court Memo. No. HC.XV.06/2022/93A/RV., dated 29.05.2023.
7. The Controller of Printing and Stationery, Mizoram, Aizawl, Pin.796001, with a request to publish this Notification in the Mizoram Gazette.
8. The Treasury Officer, Kolasib, Mizoram, Pin. 796081.
9. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice Gauhati High Court, Guwahati.
11. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)